

RESUME OF WORK DONE BY LOK SABHA

**FIFTEENTH LOK SABHA
EIGHTH SESSION, 2011**

LOK SABHA SECRETARIAT, NEW DELHI

November, 2011/Kartika, 1933 (Saka)

RESUMÉ OF WORK
DONE BY LOK SABHA

FIFTEENTH LOK SABHA—EIGHTH SESSION

1 August, 2011 to 8 September, 2011



LOK SABHA SECRETARIAT
NEW DELHI

November, 2011/Kartika, 1933 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Fifteenth Lok Sabha during the Eighth Session *i.e.* from the 1 August, 2011 to 8 September, 2011.

NEW DELHI;
November, 2011
Kartika, 1933 (Saka)

T.K. VISWANATHAN,
Secretary-General.

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1. DURATION OF SESSION
(8th Session of 15th Lok Sabha)

1. Date of Commencement : [§]1 August, 2011
2. Date of Adjournment *sine die* : *8 September, 2011
3. Date of prorogation : 15 September, 2011
4. Total number of days of Session : 39
5. Number of Actual days of Sittings : 26
6. Number of hours of Sittings : 104 hours 15 minutes

[§]The first sitting commenced with the playing of National Anthem.

*The sitting ended with the playing of National Song.

2. BILLS
(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/remarks	H M		
									6	7	8
1	2	3	4	5	6	7	8	9			
1.	The Indian Medical Council, (Amendment) Bill, 2011	2.8.2011	—	18.8.2011 (consideration and passing)	3 37	—	—	Passed			
2.	The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2011, (as passed by Rajya Sabha)	—	4.8.2011	18.8.2011 (consideration and passing)	0 05	—	—	Passed			2
3.	The Lokpal Bill, 2011	4.8.2011	—	—	0 01	—	—	Pending			
4.	The Indian Institute of Information Technology, Design and Manufacturing, Kanchipuram Bill, 2011	5.8.2011	—	25.8.2011 (consideration and passing)	0 37	—	—	Passed			
5.	The Appropriation (No. 3) Bill, 2011	5.8.2011	—	5.8.2011 (consideration and passing)	0 04	—	—	Passed			

6.	The State Bank of India (Subsidiary Banks Laws) Amendment Bill, 2011	18.12.2009 (Earlier Session)	—	5.8.2011 11.8.2011 (consideration and passing)	3 15	5	5	Passed, as amended
			2.9.2011 (As returned by Rajiya Sabha with amendments)	5.9.2011 (consideration of amendments made by Rajiya Sabha)	0 01	1	1	(Amendment made by Rajiya Sabha on 30.8.2011 in the Bill as passed by Lok Sabha on 11.8.2011 was agreed to by Lok Sabha)
7.	The Damodar Valley Corporation (Amendment) Bill, 2011	8.8.2011	—	—	0 01	—	—	Pending
8.	The Customs (Amendment and Validation) Bill, 2011	8.8.2011	—	19.8.2011 25.8.2011 (consideration and passing)	1 20	—	—	Passed
9.	The Transplantation of Human Organs (Amendment) Bill, 2011	18.12.2009 (Earlier Session)	—	11.8.2011 12.8.2011 (consideration and passing)	3 02	33	33	Passed, as amended
10.	The Benami Transactions (Prohibition) Bill, 2011	18.8.2011	—	—	0 01	—	—	Pending
11.	The Juvenile Justice (Care and Protection of Children) (Amendment) Bill, 2011 <i>as passed by Rajiya Sabha</i>	—	19.8.2011	29.8.2011 (consideration and passing)	3 18	—	—	Passed

1	2	3	4	5	6	7	8	9
12.	The National Institutes of Technology (Amendment) Bill, 2011	15.4.2010 (Earlier Session)	—	19.8.2011 (consideration and passing)	2 26	13	13	Passed, as amended
13.	The National Council for Teacher Education (Amendment) Bill, 2011, as passed by Rajya Sabha	—	25.8.2011	29.8.2011 (consideration and passing) 2.9.2011	1 10	—	—	Passed
14.	The National Academic Depository Bill, 2011	5.9.2011	—	—	0 01	—	—	Pending
15.	The Academy of Scientific and Innovative Research Bill, 2011	24.3.2011 (Earlier Session)	—	5.9.2011 (further consideration and passing)	1 46	2	2	Passed, as amended
16.	The Orissa (Alteration of Name) Bill, 2011, as returned by Rajya Sabha with amendments	15.3.2010 (Earlier Session)	24.3.2011 (As returned by Rajya Sabha with amendments)	6.9.2011 (consideration of amendments made by Rajya Sabha)	0 02	2	2	(Amendments made by Rajya Sabha on 24.3.2011 in the Bill as passed by Lok Sabha on 9.11.2010 were considered and agreed to by Lok Sabha)
17.	The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010, as returned by Rajya Sabha with amendments	15.3.2010 (Earlier Session)	24.3.2011 (As returned by Rajya Sabha with amendments)	6.9.2011 (consideration of amendments made by Rajya Sabha)	0 11	2	2	(Amendments made by Rajya Sabha on 24.3.2011 in the Bill as passed by Lok Sabha on 9.11.2010 were agreed to by Lok Sabha and the Bill, as amended by

the amendments agreed to, was passed by the requisite majority in accordance with the provisions of article 368 of the Constitution)

18. The Land Acquisition, Rehabilitation and Resettlement Bill, 2011	7.9.2011	—	—	—	0 01	—	—	Pending
19. The Nuclear Safety Regulatory Authority Bill, 2011	7.9.2011	—	—	—	0 01	—	—	Pending
20. The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2011	8.9.2011	—	—	—	0 01	—	—	Pending

(ii) Bills Referred to the Standing Committees and Presentation/Laying of Reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of Presentation/laying of reports	Remarks
1.	The Arms (Amendment) Bill, 2010	25.8.2010 (LS)	Chairman	Home Affairs (3.9.2010)	2.8.2011	Pending in Lok Sabha
2.	The Prohibition of Unfair Practices in Technical Education Institutions, Medical Educational Institutions and Universities Bill, 2010	3.5.2010 (LS)	Chairman	Human Resource Development (13.5.2010)	2.8.2011	Pending in Lok Sabha
3.	The Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010	3.5.2010 (LS)	Chairman	Human Resource Development (13.5.2010)	2.8.2011	Pending in Lok Sabha
4.	The Public Interest Disclosure and Protection to Persons Making the Disclosures Bill, 2010	26.8.2010 (LS)	Chairman	Personnel, Public Grievances, Law and Justice (16.9.2010)	10.8.2011	Pending in Lok Sabha

5.	The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010	3.5.2010 (LS)	Chairman	Human Resource Development (13.5.2010)	12.8.2011	Pending in Lok Sabha
6.	The Dam Safety Bill, 2010	30.8.2010 (LS)	Speaker	Water Resources (9.9.2010)	17.8.2011	Pending in Lok Sabha
7.	The Regulation of Factor (Assignment of Receivable) Bill, 2011	25.3.2011 (LS)	Speaker	Finance (29.3.2011)	30.8.2011	Pending in Lok Sabha
8.	The Pension Fund Regulatory and Development Authority Bill, 2010	24.3.2011 (LS)	Speaker	Finance (8.4.2011)	30.8.2011	Pending in Lok Sabha
9.	The Judicial Standards and Accountability Bill, 2010	1.12.2010 (LS)	Chairman	Personnel, Public Grievances, Law and Justice (31.12.2010)	30.8.2011	Pending in Lok Sabha
10.	The Lokpal Bill, 2011	4.8.2011 (LS)	Chairman	Personnel, Public Grievances, Law and Justice (9.8.2011)	—	Pending with the Committee

1	2	3	4	5	6	7
11.	The Border Security Force (Amendment) Bill, 2011	18.8.2011 (RS)	Chairman	Home Affairs (19.8.2011)	—	Pending with the Committee
12.	The Administrators—General (Amendment) Bill, 2011	18.8.2011 (RS)	Chairman	Personnel, Public Grievances, Law and Justice (19.8.2011)	—	Pending with the Committee
13.	The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	18.8.2011 (RS)	Speaker	Labour (24.8.2011)	—	Pending with the Committee
14.	The Benami Transactions (Prohibition) Bill, 2011	18.8.2011 (LS)	Speaker	Finance (13.9.2011)	—	Pending with the Committee
15.	The Land Acquisition, Rehabilitation and Resettlement Bill, 2011	7.9.2011 (LS)		Rural Development (13.9.2011)	—	Pending with the Committee
16.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2011	8.9.2011 (LS)	Speaker	Finance (13.9.2011)	—	Pending with the Committee

17. The National Academic Depository Bill, 2011	5.9.2011 (LS)	Chairman	Human Resource Development (16.9.2011)	—	Pending with the Committee
18. The Nuclear Safety Regulatory Authority Bill, 2011	7.9.2011 (LS)	Chairman	Science and Technology, Environment and Forests (16.9.2011)	—	Pending with the Committee

SUMMARY

1. Bills pending at the end of last Session	35*
2. Bills introduced	11
3. Bills opposed at introduction stage	Nil
4. Bills passed by Rajya Sabha and laid on the Table	3
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	1
7. Bills passed	11
8. Bills returned by Rajya Sabha with amendments—agreed to by Lok Sabha	3
9. Bills negatived	Nil
10. Bills withdrawn	Nil
11. Bills—part discussed	Nil
12. Motions for adjournment of debate on the Bills adopted	Nil
13. Bills referred to Select Committee	Nil
14. Bills referred to Joint Committee	Nil
15. Bills reported by Select Committee	Nil
16. Bills reported by Joint Committee	Nil
17. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
18. Bills referred to Standing Committees by Chairman/Speaker	9
19. Bills reported by Standing Committees	9
20. Bills pending at the end of Eighth Session of Fifteenth Lok Sabha	36

*Including 2 Bills returned by Rajya Sabha with amendments.

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajiya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
					H M			
1	2	3	4	5	6	7	8	9
1.	The Land Acquisition Bill, 2011 by Shri Jayant Chaudhary, M.P.	5.8.2011	—	—	—	—	—	Pending
2.	The Abolition of Capital Punishment Bill, 2011 by Shri Pradeep Tamta, M.P.	5.8.2011	—	—	—	—	—	Pending
3.	The Government Servants (Declaration of Assets and Investigation) Bill, 2011 by Shri Pradeep Tamta, M.P.	5.8.2011	—	—	—	—	—	Pending
4.	The Intelligence Services (Powers and Regulation) Bill, 2011 by Shri Manish Tewari, M.P.	5.8.2011	—	—	—	—	—	Pending
5.	The Constitution (Amendment) Bill, 2011 (Amendment of articles 15 and 16) by Shri S. Semmalai, M.P.	5.8.2011	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
6.	The Indian Penal Code (Amendment) Bill, 2011 (<i>Insertion of new sections 302A and 364B</i>) by Shrimati Sushma Swaraj, M.P.	5.8.2011	—	—	—	—	—	Pending
7.	The Constitution (Amendment) Bill, 2011 (<i>Insertion of new articles 16A and 29A</i>) by Shri Nishikant Dubey, M.P.	5.8.2011	—	—	0 – 10 minutes taken on introduction of Bills from Sl. Nos. 1 to 7	—	—	Pending
8.	The Constitution (Amendment) Bill, 2009 (<i>Insertion of new articles 275A and 371J</i>) by Prof. Ranjan Prasad Yadav, M.P.	4.12.2009	—	11.3.2011 (7th Session) 5.8.2011 19.8.2011 2.9.2011	(excluding 07 minutes taken during 7th Session)	—	—	Withdrawn
9.	The Commission for Imparting Science, Engineering and Medical Sciences Education in Indian Languages Bill, 2011 by Shri Hansraj Gangaram Ahir, M.P.	19.8.2011	—	—	—	—	—	Pending
10.	The Cow Protection Authority Bill, 2011 by Shri Hansraj Gangaram Ahir, M.P.	19.8.2011	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
17.	The University of Patna Bill, 2011 by Dr. Bholu Singh, M.P.	19.8.2011	—	—	—	—	—	Pending
18.	The Government Services (Regulation of Compassionate Appointments) Bill, 2011 by Shri A.T. Nana Patil, M.P.	19.8.2011	—	—	—	—	—	Pending
19.	The Television Programmes (Regulation) Bill, 2011 by Shri A.T. Nana Patil, M.P.	19.8.2011	—	—	—	—	—	Pending
20.	The Constitution (Amendment) Bill, 2011 (<i>Insertion of new article 16A, etc.</i>) by Shri P.L. Punia, M.P.	19.8.2011	—	—	—	—	—	Pending
21.	The Scheduled Castes and the Scheduled Tribes (Reservation in Posts and Services) Bill, 2011 by Shri Arjun Meghwal, M.P.	19.8.2011	—	—	0 – 09 minutes taken on introduction of Bills from Sl. Nos. 9 to 21	—	—	Pending

22. The Constitution (Amendment) Bill, 2010 (<i>Amendment of the Eighth Schedule</i>) by Shri Satpal Maharaj, M.P.	13.8.2010	—	19.8.2011 2.9.2011	2 – 28	—	Discussion on the motion for consideration of the Bill not concluded. Pending.
23. The Girls (Free and Compulsory) Education Bill, 2010 by Shrimati Supriya Sule, M.P.	2.9.2011	—	—	—	—	Pending
24. The Constitution (Amendment) Bill, 2011 (<i>Insertion of new articles 21B, 21C and 21D</i>) by Shri C.R. Patil, M.P.	2.9.2011	—	—	—	—	Pending
25. The Code of Criminal Procedure (Amendment) Bill, 2011 (<i>Amendment of section 126</i>) by Shri Manish Tewari, M.P.	2.9.2011	—	—	—	—	Pending
26. The Mega Projects (Timely Completion) Bill, 2011 by Shri P.L. Punia, M.P.	2.9.2011	—	—	—	—	Pending
27. The Special Financial Assistance to the State of Gujarat Bill, 2011 by Shri C.R. Patil, M.P.	2.9.2011	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
28.	The Eradication of Malnutrition Bill, 2011 by Shri Bhakta Charan Das, M.P.	2.9.2011	—	—	—	—	—	Pending
29.	The Safai Karamcharis Insurance Scheme Bill, 2011 by Shri Arjun Meghwal, M.P.	2.9.2011	—	—	—	—	—	Pending
30.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2011 (<i>Substitution of new Chapter for Chapter IV</i>) by Dr. Mahendrasinh P. Chauhan, M.P.	2.9.2011	—	—	—	—	—	Pending
31.	The Farmers (Protection from Natural Calamities and Other Welfare Measures) Bill, 2011 by Dr. Mahendrasinh P. Chauhan, M.P.	2.9.2011	—	—	—	—	—	Pending
32.	The Protection of Civil Rights (Amendment) Bill, 2011 (<i>Amendment of section 3, etc.</i>) By Shri Mohan Jena, M.P.	2.9.2011	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
38.	The Beedi Workers Welfare Bill, 2011 by Shri Bhausahab R. Wakchaure, M.P.	2.9.2011	—	—	—	—	—	Pending
39.	The Displaced Persons Welfare Bill, 2011 by Shri S. Sermalai, M.P.	2.9.2011	—	—	—	—	—	Pending
40.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2011 (<i>Amendment of Schedule II</i>) by Shri S. Sermalai, M.P.	2.9.2011	—	—	0 – 11 minutes taken on introduction of Bills from Sl. Nos. 23 to 40.	—	—	Pending

3. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken	
				H.	M.
1.	Situation arising out of delay in creation of Telangana State and steps taken by the Government in this regard.	Smt. Sushma Swaraj	<u>Shri P. Chidambaram</u> 05.8.2011	01	22
2.	Situation arising out of dwindling passenger share and poor financial health of Air India resulting in delayed payment of wages and other benefits to the employees and steps taken by the Government in this regard.	Shri Gurudas Dasgupta	<u>Shri V. Narayanasamy</u> 12.8.2011	01	12
3.	Situation arising out of lack of storage and stock-holding facility for FCI procured foodgrains in different parts of the country and particularly in Punjab due to non-transportation of the procured foodgrains to deficit States.	Smt. Harsimrat Kaur Badal	<u>Prof. K.V. Thomas</u> 02.9.2011	00	37

4. COMMITTEES
(i) Financial Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/ Local Visits under-taken	Reports presented			Remarks
				H.	M.			Original	Action Taken	Action Taken State-ment	
1.	Committee on Estimates (2011-12)	1.05.2011	—	—	—	—	—	1*	—	1	*The Report was presented to Hon'ble Speaker on 27.04.2011.
2.	Committee on Public Undertakings	30.04.2011	—	—	—	—	—	—	—	—	—
3.	Committee on Public Accounts (2011-12)	1.05.2011	1	2	25	63.64%	—	2	3	—	—

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings		Duration		Average percentage of attendance	Study Tours/ Local Visits under-taken	Reports presented			Remarks
			H.	M.	H.	M.			Original	Action Taken	Action Taken State-ment	
1	2	3	4	5	6	7	8	9	10	11		
1.	Committee on Agriculture	31.8.2010	5	7 10	51.6%	—	6	—	—	—	—	
2.	Committee on Chemicals and Fertilizers	31.8.2010	—	—	—	—	3	4	—	—	—	
3.	Committee on Coal and Steel	31.8.2010	2	0 30	31.88%	—	3	4	2	—	—	
4.	Committee on Defence	31.8.2010	—	—	—	—	1	—	—	—	—	
5.	Committee on Energy	31.8.2010	1	2 00	41.37%	—	2	2	4	—	—	
6.	Committee on External Affairs	31.8.2010	2	3 10	40%	—	2	—	1	—	—	
7.	Committee on Finance	31.8.2010	2	2 00	47%	—	8	—	—	—	—	
8.	Committee on Food, Consumer Affairs and Public Distribution	31.8.2010	—	—	—	—	2	1	—	—	—	

1	2	3	4	5	6	7	8	9	10	11
9.	Committee on Information Technology	31.8.2010	1	1 00	59%	—	5	—	6	—
10.	Committee on Labour	31.8.2010	1	1 00	57.14%	—	3	—	—	—
11.	Committee on Petroleum and Natural Gas	31.8.2010	2	5 00	64%	—	—	—	—	—
12.	Committee on Railways	31.8.2010	1	0 15	42%	—	2	1	1	—
13.	Committee on Rural Development	31.8.2010	1	2 15	33.3%	—	4	—	12	—
14.	Committee on Social Justice and Empowerment	31.8.2010	—	—	—	—	3	—	2	—
15.	Committee on Urban Development	31.8.2010	—	—	—	—	2	—	—	—
16.	Committee on Water Resources	31.8.2010	1	0 50	55% (approx.)	—	3	1	1	—

1	2	3	4	5	6	7	8	9	10	11
11.	General Purposes Committee	19.10.2009	—	—	—	—	—	—	—	—
12.	Joint Committee on Installation of Portraits/ Statues of National Leaders and Parliamentarians in Parliament House Complex	04.08.2009	—	—	—	—	—	—	—	—
13.	Joint Committee on Food Management in Parliament House Complex	15.10.2009	1	1	00	33%	—	—	—	—
14.	Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	15.12.2009	—	—	—	—	—	—	—	—
15.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2011-12)	01.05.2010	—	—	—	—	2	2	2	One Tour report was also laid on the Tables of both the Houses of Parliament.
16.	Business Advisory Committee	29.06.2009 Reconstituted on 5.8.2011	3	1	10	57.7%	—	3	—	—

17. Joint Committee on Salaries and Allowances of Members of Parliament	05.11.2010	—	—	—	—	—	—	—	—	—	—	—	—
18. Committee on Government Assurances	23.09.2010	2	2	00	—	43.3%	—	4	—	—	—	—	—
19. Committee on Petitions	23.09.2009	1	1	40	—	46.6%	—	1	1	—	—	—	—
20. Committee on Empowerment of Women	23.09.2010	2	2	00	—	58% (approx.)	—	1	2	—	—	—	—
21. Railway Convention Committee	15.03.2010	1	1	30	—	50%	—	1	—	—	—	—	—
22. Joint Parliamentary Committee to examine matters relating to allocation and pricing of Telecom Licences and Spectrum	07.03.2011	4	10	00	—	59.17%	—	—	—	—	—	—	—

5. DIVISIONS

Sl. No.	Date	Subject Matter	Brief Question on which Division was sought	Final Result	Remarks
1.	04.08.2011	Motion on price rise moved by Sh. Yashwant Sinha	On the amendment to the motion moved by Shri Gurudas Dasgupta.	Ayes = 51 Noes = 330	Amendments negated
2.	06.09.2011	The Orissa (Alteration of Name) Bill, 2010	On the motion for consideration of the amendments made by Rajya Sabha in the Bill.	Ayes = 308 Noes = Nil	Amendments adopted
3.	06.09.2011	The Orissa (Alteration of Name) Bill, 2010	On the motion for adoption of the amendments Nos. (1) and (2) made by Rajya Sabha in the Bill.	Ayes = 298 Noes = Nil	Amendments adopted
4.	06.09.2011	The Orissa (Alteration of Name) Bill, 2010	On the motion that the Bill as amended by the amendments agreed to be passed.	Ayes = 303 Noes = Nil	motion adopted

6. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time Taken	
			H.	M.
General Budget				
Supplementary Demands for Grants (General) for 2011-12	2.8.2011	4.8.2011	3	50
		5.8.2011		
		Discussion and voting on Supplementary Demands for Grants (General)		

7. MEMBER ELECTED IN BYE-ELECTION

Sl. No.	Name of Member	Constituency/State	Date when declared elected	Date of Oath/Affirmation
1.	Shri Dinesh Kashyap	Bastar/Chhattisgarh	13.05.2011	02.08.2011
2.	Shri Y.S. Jagan Mohan Reddy	Kadapa/Andhra Pradesh	13.05.2011	04.08.2011
3.	Shri Ajay Kumar	Jamshedpur/Jharkhand	04.07.2011	01.08.2011

8. MOTIONS

(i) Motions under rules 191 and 342

Brief subject	Disposal of Motion under rule	Name of member who moved	Date of discussion	Time taken	No. of amendments/ substitute Motions/ tabled/ moved/ adopted	Remarks
				H.	M.	
That despite repeated discussions on price rise in the House, the burden of price rise on the common man is continuing. Expressing deep concern over price rise, this House calls upon the Government to take immediate effective steps to check inflation that will give relief to the common man.	191	Shri Yashwant Sinha	3.8.2011 4.8.2011	7	16 Amendments tabled-2 Amendments moved-1 Amendments adopted-Nil	Motion was adopted

MOTIONS UNDER RULES 191 AND 342

SUMMARY

No. of notices received	:	822
No. of motions admitted	:	94
No. of motions discussed	:	1
No. of discussions completed	:	1
No. of discussions remained part-discussed	:	Nil
Total time taken	:	7 hrs. 16 minutes

(ii) Motions under Rule 388 for Suspension of Rules

Sl. No.	Brief Subject	Name of member who moved	Date(s) of discussion	Time Taken		Remarks
				H.	M.	
1.	"That this House do suspend clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment" Nos. 15, 16, 20, 21, 22, 23 and 29 to the Transplantation of Human Organs (Amendment) Bill, 2009 and that this amendment may be allowed to be moved."	Shri Ghulam Nabi Azad	11.8.2011 12.8.2011	0	07	Adopted
2.	"That this House do suspend clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment" Nos. 3 and 4 to the National Institutes of Technology (Amendment) Bill, 2010 and that this amendment may be allowed to be moved."	Shri Kapil Sibal	19.8.2011	0	02	Adopted

*Nine separate motions were moved and adopted.

9. OATH/AFFIRMATION

Sl. No.	Name of Member	Constituency/ State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirma- tion	Time taken	
						H.	M.
1.	Shri Ajay Kumar	Jamshedpur/ Jharkhand	Oath	Hindi	01.08.2011	00	01
2.	Shri Dinesh Kashyap	Bastar/ Chhattisgarh	Oath	Hindi	02.08.2011	00	01
3.	Shri Y.S. Jagan Mohan Reddy	Kadapa/ Andhra Pradesh	Oath	Telugu	04.08.2011	00	01

10. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death	Date of obituary references	Time Taken	
				Hr.	Min.
1.	*Shri Bhajan Lal (Sitting Member and Member, Ninth and Twelfth Lok Sabhas)	03.06.2011	01.08.2011	00	12
2.	Shri Dharmabhiksham (Member, Tenth and Eleventh Lok Sabhas)	26.03.2011			
3.	Shri Sribatcha Digal (Member, Sixth Lok Sabha)	15.04.2011			
4.	Prof. Sripal Singh Yadav (Member, Ninth and Tenth Lok Sabhas)	26.04.2011			
5.	Shri L.S. Tur (Member, Seventh Lok Sabha)	14.06.2011			
6.	Shri Chaturanan Mishra (Member, Eleventh Lok Sabha)	02.07.2011			
7.	Shri Ram Chandra Vikal (Member, Fifth Lok Sabha)	26.06.2011	02.08.2011	00	04
8.	Shri Inder Jit (Member, Ninth and Tenth Lok Sabhas)	31.07.2011			
9.	Shri Daulat Ram Saran (Member, Sixth, Seventh and Ninth Lok Sabhas)	02.07.2011	04.08.2011	00	04
10.	Shri V.S. Krishna Iyer (Member, Eighth Lok Sabha)	25.07.2011			
11.	Shri Shantilal Purshottamdas Patel (Member, Eighth, Ninth, Eleventh and Twelfth Lok Sabhas)	24.05.2011	10.08.2011	00	03

*House adjourned for the day.

REFERENCES REGARDING TRAGIC INCIDENTS/OCCASIONS

Sl. No.	Tragic Incident	Date of Incident/ occasion	Date of reference	Time Taken	
				Hr.	Min.
1	2	3	4	5	
1.	Reference to two attacks in Oslo and Island of Utoya in the Kingdom of Norway in which 76 persons died and 96 were injured.				
2.	Reference to the reported death of 25 people and injuries to about 100 people when three bombs exploded in the most congested parts of Mumbai in a terrorist attack.	13.07.2011			
3.	Reference to the death of 38 people including children and injuries to 29 people in a collision between a bus and Mathura-Chhapra Express at Thanagaon, Patiyali in Kanshiram Nagar, Uttar Pradesh.	7.07.2011			
4.	Reference to the death of 80 people and injuries to 200 persons when Kalka Mail derailed near Malwan, Fatehpur, Uttar Pradesh.	10.07.2011	1.08.2011	00	04
5.	Reference to the train accident in which 200 people were injured when the engine and four coaches of Guwahati-Puri Express derailed between Rangiya and Ghagrapar Stations in Nalbari, Assam.	10.07.2011			
6.	Reference to the death of 3 people and injuries to more than 50 persons when Azimgunj-Malda passenger train rammed into derailed Guwahati-Bangalore Express train at Bakharpur, Malda in West Bengal.	31.07.2011			

1	2	3	4	5
7.	Reference to the bomb blast which occurred outside the High Court of Delhi.	7.09.2011	7.09.2011	00 02

REFERENCES ON LANDMARK ANNIVERSARIES AND OTHER OCCASIONS

Sl. No.	Occasion	Date of occasion	Date of reference	Time Taken	
				Hr.	Min.
1.	Reference on the occasion of 69th anniversary of the Quit India Movement.	9.08.1942	9.08.2011	00	01
2.	Reference on the occasion of 66th anniversary of the dropping of atom bombs on the Japanese cities of Hiroshima and Nagasaki.	6.08.1945 & 9.08.1945	9.08.2011	00	01
3.	Anniversary of martyrdom of Khudiram Bose who laid down his life in the nation's freedom struggle.	11.08.1908	11.08.2011	00	01
4.	Reference on the occasion of Teacher's Day.	5.09.2011	5.09.2011	00	01
5.	Reference on the occasion of International Literacy Day.	8.09.2011	8.09.2011	00	01

11. PAPERS LAID ON THE TABLE

(a) By Government	1599
(b) By Private Members	Nil

12. PETITIONS

Sl. No. Name of the Petitioner/First Signatory	Brief Subject	By	Presented	On	Date of presentation	Petition No.
1. Shri P. Chakraborty and others	Petition regarding problems concerning the Farakka Barrage and other related issues.	Shri Basudeb Acharya, MP.		07/09/2011		2

13. QUESTIONS

(i) Starred Questions		
(a) Number of Questions put down in Question Lists for oral answer.		500
(b) Number of Questions orally answered.		51
(ii) Short Notice Questions		
(a) Number of Questions put down in Short Notice Question List.		NIL
(b) Number of Short Notice Questions orally answered.		NIL
(c) Number of Short Notice Questions laid on the Table of the House.		NIL
(iii) Unstarred Questions		
(a) Number of Questions put down in Question Lists for written answers.		5749
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answers.		6198

**(iv) Half-an-hour Discussion arising out of Answers to Questions
during the Eighth Session of Fifteenth Lok Sabha**

Sl. No.	Brief Subject	Name of members who participated in the Discussion	Date of Discussion	Ministry/ Deptt.	Time taken	
					Hrs.	Mins.
1.	Demand and supply of power	1. Sh. Jagadanand Singh 2. Sh. Syed Shahnawaz Hussain 3. Sh. Bishnu Pada Ray 4. Sh. Shailendra Kumar 5. Sh. Devji M. Patel 6. Sh. Dara Singh Chauhan	29.08.2011	Power	0	43

(v) Abstract of statement(s) made by the Ministers correcting the replies already given by them to Questions in the Lok Sabha

Sl. No.	Date of correcting the reply	Statement made by	No. of Question to which statement was made	Date of answer to the Question	Subject of the Question
1.	17.08.2011	Minister of State in the Ministry of Communications and Information Technology	USQ No. 2154	09.03.2011	Utilisation of Spectrum
2.	23.08.2011	Minister of State (Independent Charge) in the Ministry of Youth Affairs and Sports	USQ No. 3018	15.03.2011	Innovative Course for Youth
3.	06.09.2011	Minister of State (Independent Charge) in the Ministry of Consumer Affairs, Food and Public Distribution	USQ No. 1606	09.08.2011	Storage of Foodgrains
4.	07.09.2011	Minister of State in the Ministry of Personnel, Public Grievances and Pensions and PMO	USQ No. 636	03.08.2011	Establishment of Nuclear Plants

14. RESOLUTION
Private Members' Resolutions

Sl. No.	Subject	Name of member who moved	Date(s) of moving and discussion	Time taken H M	Ministry/ Department	Remarks
1.	This House urges upon the Government to accord special status to the State of Bihar with a view to accelerate the pace of development in the State and enable it to overcome its backwardness.	Dr. Bholu Singh	21.8.2010 (Fifth Session) *18.3.2011 (Seventh Session) 12.8.2011 26.8.2011	4 - 34 (excluding 05 minutes taken during 5th Session)	Home Affairs	Withdrawn
2.	This House expresses its deep concern over the backwardness prevailing in the desert regions of the country and urges upon the Government to prepare and implement a special economic package for:— (i) overall development of desert regions, on the lines of the economic package provided to the north-eastern States to mitigate the problems being faced by the people living in desert regions; and (ii) enabling the people of these regions to achieve a level of socio-economic development at par with the people living in other parts of the country.	Shri Harish Chaudhary	26.8.2011	0 - 27	Planning	Discussion not concluded

*Private Members' Resolutions was not transacted during Sixth Session.

**15. SHORT DURATION DISCUSSIONS
(Rule 193)**

Sl. No.	Brief Subject	Name of the member who raised	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
				H	M		
1.	Statement laid on the Table of Lok Sabha on 2 August, 2011 by the Minister of State (Independent Charge) of the Ministry of Youth Affairs and Sports regarding the Commonwealth Games (CWG), 2010.	Shri Basudeb Acharia	9.8.2011	2	06	Youth Affairs and Sports	Part-discussed
2.	Statement made by the Prime Minister regarding setting up of Lokpal and certain events that took place on 16.8.2011 in New Delhi.	Smt. Sushma Swaraj	17.8.2011	5	15	Home Affairs	Discussion concluded
3.	Steps taken by Government of India for relief and resettlement of Tamils in Sri Lanka and other measures to promote their welfare.	Shri T.R. Baalu	16.8.2011 25.8.2011 26.8.2011	4	24	External Affairs	Discussion concluded
4.	Situation arising out of widespread corruption in the country.	Dr. Murli Manohar Joshi	24.8.2011 25.8.2011	6	10	Prime Minister's Office	Discussion concluded
5.	@Statement made by the Minister of Finance on the issues relating to setting up of a Lokpal.	Smt. Sushma Swaraj	27.8.2011	8	16	Finance	Discussion concluded

@Proceedings of the Debate were sent to Rajya Sabha with the request to forward the proceedings to the Standing Committee on Personnel, Public Grievances, Law and Justice for its perusal while formulating its recommendations for a Lokpal.

**SHORT DURATION DISCUSSIONS UNDER RULE 193 ON
MATTERS OF URGENT PUBLIC IMPORTANCE**

SUMMARY

No. of notices received	:	343
No. of discussions admitted	:	8
No. of discussions completed	:	4
No. of discussions remained part-discussed	:	1
Total time taken	:	26 hrs. 11 minutes

**16. SPEAKER/DEPUTY SPEAKER/CHAIRMAN
ANNOUNCEMENTS/OBSERVATIONS/REFERENCES*/RULINGS**

Sl.No.	Subject	By whom	Date
1.	Observations:— (i) Regarding notices of Adjournment motion on reported agitation by Shri Anna Hazare, social activist against the Lok Pal Bill and on reported flood situation in eastern Uttar Pradesh and Bihar due to heavy rains. (ii) Regarding notices of suspension of Question Hour.	The Speaker	16.08.2011
2.	Observation regarding discussion on the statement made by Prime Minister regarding setting up of Lokpal and certain events that took place on 16.08.2011 in New Delhi.	The Speaker	17.08.2011

*For reference pl. see Sl. No. 10.

17. SITTINGS OF LOK SABHA

Sl. No.	Subject	Date	Remarks
1.	Cancellation of sitting fixed for Thursday, 1st September, 2011 and Fixation of sitting on Saturday, 27th August, 2011	23.8.2011	On the recommendation of the Business Advisory Committee (29R) at its sitting held on 23rd August, 2011, and adopted by the House on 25th August, 2011, the sitting of Lok Sabha fixed for Thursday, the 1st September, 2011 was cancelled on account of Ganesh Chaturthi/Vinayaka Chaturthi and a sitting of the House was held on Saturday, the 27th August, 2011.

18. STATEMENTS

(i) Statements made/laid by Ministers under Rule 372 during Eighth Session of Fifteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M
1	2	3	4	5	
*1.	Regarding the Commonwealth Games (CWG), 2010.	Shri Ajay Maken	2.8.2011	00	01
2.	Regarding the visit of Foreign Minister of Pakistan to India.	Shri S.M. Krishna	3.8.2011	00	10
*3.	Regarding situation in Sri Lanka.	Shri S.M. Krishna	4.8.2011	00	01
*4.	Regarding issue of nuclear Enrichment and Reprocessing (ENR) technology.	Shri S.M. Krishna	10.8.2011	00	01
5.	Regarding setting up of Lok Pal and certain events that took place on 16.8.2011 in New Dehli.	Dr. Manmohan Singh	17.8.2011	00	24
*6.	Correcting the reply given on 9.3.2011 to Unstarred Question No. 2154 by Shri S.R. Jeyadurai, M.P. and Others regarding "Utilisation of Spectrum" and delay in correcting the reply.	Shri Milind Deora	17.8.2011	00	01
*7.	Correcting the reply given on 15.3.2011 to Unstarred Question No. 3018 by Shri K. Sudhakaran, M.P. regarding 'Innovative Course for Youth' and reasons for delay in correcting the reply.	Shri Ajay Maken	23.8.2011	00	01
8.	Regarding issues relating to setting up of a Lok Pal.	Shri Pranab Mukherjee	27.8.2011	00	26
9.	Regarding the Court cases relating to elections to the SGPC.	Shri P. Chidambaram	02.9.2011	00	03
*10.	Correcting the reply given on 9.8.2011 to Unstarred Question No. 1606 by Shri Subhash Bapurao Wankhede, M.P. and other members regarding 'Shortage of Foodgrains' and reasons for delay in correcting the reply.	Prof. K.V. Thomas	06.9.2011	00	01

* Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
*11.	Correcting the reply (English version) given on 3.8.2011 to Unstarred Question No. 636 by Shri G.M. Siddeshwara, M.P. regarding "Establishment of Nuclear Plants" and reasons for delay in correcting the reply.	Shri. V. Narayanasamy	07.9.2011	00 01
12.	Regarding Bomb Blast near Delhi High Court.	Shri P. Chidambaram	07.9.2011	00 16
*13.	Regarding the visit of Hon'ble Prime Minister to Dhaka, Bangladesh on the 6th and 7th September, 2011.	Shri S.M. Krishna	08.9.2011	00 01

*Laid a copy (Hindi and English versions) of the statement.

**(ii) Statements made/laid by Ministers under Direction 73A of
Directions by the Speaker during Eighth Session of
Fifteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	
*1.	Status of implementation of the recommendations contained in the 217th Report of the Standing Committee on Science and Technology, Environment and Forests on Action Taken by the Government on recommendations contained in the 208th Report on demands for Grants (2010-11), pertaining to the Department of Scientific and Industrial Research, Ministry of Science and Technology.	Dr. Ashwani Kumar	4.8.2011	00	01
*2.	Status of implementation of the recommendations contained in the 135th Report of the Standing Committee on Home Affairs on border fencing and floodlighting projects along Indo-Pak border, pertaining to the Ministry of Home Affairs.	Shri Mullappally Ramachandran	9.8.2011	00	01
*3.	Status of implementation of the recommendations contained in the 136th Report of the Standing Committee on Home Affairs, pertaining to the Ministry of Home Affairs.	Shri Mullappally Ramachandran	9.8.2011	00	01
*4.	Status of implementation of the recommendations contained in the 215th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2010-11), pertaining to the Department of Space.	Shri V. Narayanasamy	10.8.2011	00	01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5	
*5.	Status of implementation of the recommendations contained in the 7th and 12th Reports of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2009-10 and 2010-11, respectively), pertaining to the Ministry of Minority Affairs.	Shri Salman Khurshid	11.8.2011	00	01
*6.	Status of implementation of the recommendations contained in the 214th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2010-11), pertaining to the Department of Biotechnology, Ministry of Science and Technology.	Dr. Ashwani Kumar	11.8.2011	00	01
*7.	Status of implementation of the recommendations contained in the 13th Report of the Standing Committee on Rural Development on Demands for Grants (2009-10), pertaining to the Ministry of Panchayati Raj.	Shri V. Kishore Chandra Deo	12.8.2011	00	01
*8.	Status of implementation of the recommendations contained in the 11th Report of the Standing Committee on Energy on "Renewable Energy on Rural Applications", pertaining to the Ministry of New and Renewable Energy.	Dr. Farooq Abdullah	19.8.2011	00	01
*9.	Status of implementation of the recommendations contained in the 15th Report of the Standing Committee on Energy on "Funding of New and Renewable Energy Projects", pertaining to the Ministry of New and Renewable Energy.	Dr. Farooq Abdullah	19.8.2011	00	01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5	
*10.	Status of implementation of the recommendations contained in the 16th Report of the Standing Committee on Energy on "Small and Mini Hydel Project", pertaining to the Ministry of New and Renewable Energy.	Dr. Farooq Abdullah	19.8.2011	00	01
*11.	Status of implementation of the recommendations contained in the 28th Report of the Standing Committee on Finance on Demands for Grants (2010-11), pertaining to the Ministry of Planning.	Dr. Ashwani Kumar	24.8.2011	00	01
*12.	Status of implementation of the recommendations contained in the First Report of the Standing Committee on Social Justice and Empowerment on Demands for Grants (2009-10), pertaining to the Ministry of Social Justice and Empowerment.	Shri Mukul Wasnik	29.8.2011	00	01
*13.	Status of implementation of the recommendations contained in the 26th Report of the Standing Committee on Finance on Demands for Grants (2010-11), pertaining to the Department of Economic Affairs, Financial Services, Expenditure and Disinvestment, Ministry of Finance.	Shri Namo Narain Meena	30.8.2011	00	01
*14.	Status of implementation of the recommendations contained in the 8th and 19th Reports of the Standing Committee on Agriculture on Demands for Grants (2010-11), pertaining to the Department of Agricultural Research and Education, Ministry of Agriculture.	Shri Harish Rawat	30.8.2011	00	01

*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5	
15.	Status of implementation of the recommendations contained in the 6th and 8th Reports of the Standing Committee on Food, Consumer Affairs and Public Distribution, pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.	Prof. K.V. Thomas	30.8.2011	00	01
*16.	Status of implementation of the recommendations contained in the 10th Report of the Standing Committee on Coal and Steel on Demands for Grants (2009-10), pertaining to the Ministry of Steel.	Shri Beni Prasad Verma	05.9.2011	00	01
*17.	Status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Information Technology on Demands for Grants (2010-11), pertaining to the Department of Information Technology, Ministry of Communications and Information Technology.	Shri Sachin Pilot	06.9.2011	00	01
*18.	Status of implementation of the recommendations contained in the 62nd Report of the Standing Committee on Information Technology on Management of Funds by the Department of Posts through Banking and Insurance activities, pertaining to the Department of Posts, Ministry of Communications and Information Technology.	Shri Sachin Pilot	06.9.2011	00	01

*Laid a copy (Hindi and English versions) of the statement.

1	2	3	4	5	
*19.	Status of implementation of the recommendations contained in the 5th and 9th Reports of the Standing Committee on Agriculture on Demands for Grants (2009-10) and (2010-11) respectively, pertaining to the Ministry of Food Processing Industries.	Dr. Charan Das Mahant	06.9.2011	00	01
*20.	Status of implementation of the recommendations contained in the 1st, 14th, 19th, 31st and 43rd Reports of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2004-05), (2006-07), (2007-08), (2008-09) and (2010-11) respectively, pertaining to the Ministry of Personnel, Public Grievances and Pensions.	Shri V. Narayanasamy	07.9.2011	00	01
*21.	Status of implementation of the recommendations contained in the 39th, 40th, 41st and 42nd Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2010-11), pertaining to the Departments of Health and Family Welfare, AYUSH, Health Research and AIDS Control respectively, Ministry of Health and Family Welfare.	Shri Sudip Bandyopadhyay	07.9.2011	00	01
*22.	Status of implementation of the recommendations contained in the 8th Report of the Standing Committee on Rural Development on Demands for Grants (2010-11), pertaining to the Ministry of Drinking Water and Sanitation.	Shri Jairam Ramesh	08.9.2011	00	01

*Laid a copy (Hindi and English versions) of the statement.

(iii) Statements made/laid by Ministers Regarding Government Business during Eighth Session of Fifteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time taken	
				H.	M.
1.	Government business for the week commencing the 8th August, 2011	Shri Pawan Kumar Bansal	5.8.2011	00	08
2.	Government business for the week commencing the 16th August, 2011	Shri Pawan Kumar Bansal	12.8.2011	00	07
3.	Government business for the week commencing the 23rd August, 2011	Shri Pawan Kumar Bansal	19.8.2011	00	09
*4.	Government business for the remaining part of the Session.	Shri Paban Singh Ghatowar	02.9.2011	00	01

*Laid a copy (Hindi and English versions) of the statement.

(iv) Matters under Rule 377—Position regarding receipt of replies from Ministries during Fifteenth Lok Sabha (As on 03.10.2011)

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies sent to members by the Ministries
First Session (01.06.2009 to 09.06.2009)	37	23	14	62.16
Second Session (02.7.2009 to 07.08.2009)	322	234	88	72.67
Third Session (19.11.2009 to 18.12.2009)	185	135	50	72.97
Fourth Session (22.02.2010 to 07.05.2010)	312	226	86	72.43
Fifth Session (26.07.2010 to 31.08.2010)	276	175	101	63.40
Sixth Session (09.11.2010 to 13.12.2010)	259	134	125	51.74
Seventh Session (22.02.2011 to 25.03.2011)	251	121	130	48.21
Eighth Session (01.08.2011 to 08.09.2011)	325	40	285	12.31
	1967	1088	879	55.31

(v) Statement showing the time lost owing to interruptions and adjournment of the House during the 8th Session of the Fifteenth Lok Sabha

Date	Time Lost due to Interruptions		Time Lost due to Adjournment of the House following Interruptions		Remarks
	H.	M.	H.	M.	
1	2		3		4
02.08.2011	—		5	41	At 1111 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1206 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs. At 1402 hrs., due to interruptions, House was adjourned for the day.
08.08.2011	—		5	50	At 1105 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1205 hrs., due to interruptions, House was adjourned for the day.
09.08.2011	0	04	3	29	At 1102 hrs., interruptions started and continued up to 1104 hrs. At 1104 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1204 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs. At 1619 hrs., due to interruptions, House was adjourned to meet again at 1700 hrs.

1	2	3	4
			At 1702 hrs., interruptions started and continued up to 1704 hrs. At 1704 hrs., due to interruptions, House was adjourned for the day.
10.08.2011	0 01	5 49	At 1106 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1204 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs. At 1400 hrs., interruptions started and continued up to 1401 hrs. At 1401 hrs., due to interruptions, House was adjourned for the day.
16.08.2011	0 07	5 44	At 1100 hrs., interruptions started and continued up to 1107 hrs. At 1107 hrs., due to interruptions, House was adjourned to meet again at 1130 hrs. At 1134 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1205 hrs., due to interruptions, House was adjourned for the day.
17.08.2011	0 01	0 29	At 1130 hrs., interruptions started and continued up to 1131 hrs. At 1131 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs.
18.08.2011	—	1 28	At 1122 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs.

1	2	3	4
23.08.2011	0 03	5 33	<p>At 1210 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs.</p> <p>At 1111 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs.</p> <p>At 1212 hrs., interruptions started and continued up to 1213 hrs. At 1213 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs.</p> <p>At 1401 hrs., interruptions started and continued up to 1403 hrs. At 1403 hrs., due to interruptions, House was adjourned for the day.</p>
25.08.2011	—	0 52	<p>At 1108 hrs., due to interruptions, House was adjourned to meet again at 1130 hrs.</p> <p>At 1130 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs.</p>
26.08.2011	0 03	1 06	<p>At 1421 hrs., interruptions started and continued up to 1424 hrs. At 1424 hrs., due to interruptions, House was adjourned to meet again at 1530 hrs.</p>
30.08.2011	0 09	5 24	<p>At 1100 hrs., interruptions started and continued up to 1101 hrs. At 1101 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs.</p> <p>At 1225 hrs., interruptions started and continued up to 1228 hrs. At 1228 hrs., due to</p>

1	2	3	4
			<p>interruptions, House was adjourned to meet again at 1400 hrs.</p> <p>At 1402 hrs., interruptions started and continued up to 1405 hrs. At 1405 hrs, due to interruptions, House was adjourned to meet again at 1500 hrs.</p> <p>At 1500 hrs., interruptions started and continued up to 1502 hrs. At 1502 hrs., due to interruptions, House was adjourned for the day.</p>
02.09.2011	—	0 50	<p>At 1210 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs.</p>
05.09.2011	0 06	5 44	<p>At 1100 hrs., interruptions started and continued up to 1103 hrs. At 1103 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs.</p> <p>At 1200 hrs., interruptions started and continued up to 1203 hrs. At 1203 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs.</p> <p>At 1405 hrs., due to interruptions, House was adjourned to meet again at 1600 hrs.</p> <p>At 1605 hrs., due to interruptions, House was adjourned for the day.</p>
06.09.2011	—	0 49	<p>At 1111 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs.</p>

1	2	3	4
08.09.2011	—	1 44	At 1103 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1208 hrs., due to interruptions, House was adjourned to meet again at 1255 hrs.
Total	0 34	50 32	51 06

Time calculated on the basis of normal time of the House *i.e.* from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

(vi) Statement indicating matters of urgent public importance raised (i) after Question Hour and (ii) before the adjournment of the House for the day during the Eighth Session of the Fifteenth Lok Sabha

Date	Number of matters raised	Number of Members who spoke/associated	Time Taken	
			H.	M.
01.08.2011	Nil	Nil	Nil	
02.08.2011	Nil	Nil	Nil	
03.08.2011	16	19	0	36
04.08.2011	26	39	1	03
05.08.2011	16	23	0	59
08.08.2011	Nil	Nil	Nil	
09.08.2011	01	10	0	12
10.08.2011	Nil	Nil	Nil	
11.08.2011	30	42	1	45
12.08.2011	29	47	1	03
16.08.2011	Nil	Nil	Nil	
17.08.2011	18	23	0	44
18.08.2011	36	47	1	18
19.08.2011	21	39	0	49
23.08.2011	Nil	Nil	Nil	
24.08.2011	18	21	0	41
25.08.2011	33	68	1	09
26.08.2011	24	65	1	13
27.08.2011	Nil	Nil	Nil	
29.08.2011	19	50	0	43
30.08.2011	04	05	0	18
02.09.2011	15	19	0	42
05.09.2011	Nil	Nil	Nil	
06.09.2011	Nil	Nil	Nil	
07.09.2011	Nil	Nil	Nil	
08.09.2011	01	01	0	02
Total	307	518	13	17

**19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS
OF BUSINESS TRANSACTED DURING THE EIGHTH
SESSION OF FIFTEENTH LOK SABHA**

Business	Time taken		Percentage of the total time taken
	H	M	
BILLS			
(a) Government Bills	@21	01	20.16
(b) Private Members' Bills	07	34	07.26
BUDGET—			
General Budget	03	50	03.68
CALLING ATTENTION NOTICES	03	11	03.05
DISCUSSIONS—			
(a) Half an Hour Discussion	00	43	00.69
(b) Short Duration Discussions (Rule 193)	26	11	25.12
(c) Discussions under Rules 191 and 342	07	16	06.97
MATTERS OF URGENT PUBLIC IMPORTANCE	13	17	12.74
MATTERS UNDER RULE 377	00	19	00.30
MOTIONS—			
Motions under Rule 388		@	
QUESTIONS	09	23	09.00
RESOLUTIONS—			
Private Members' Resolutions	05	01	04.81
STATEMENTS—			
Rule 372 and Direction 73A	02	14	02.14
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	04	15	04.08
TOTAL	104	15	100

@Discussed together with Government Bills.

20. VACATION OF SEATS

Sl. No.	Name of Member, Constituency and State	Date on which seat became vacant	Remarks
1.	Shri Bhajan Lal, Hisar, Haryana	3 June, 2011	Died on 3 June, 2011. Obituary Reference on 1 August, 2011.